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स्टेशन	ठेकेदार का नाम		ठेका दिया जाने वाला वर्ष	
बम्बई बी टी (बोरीबन्दर)	1. श्री ग्रार० डी० ग्रयवाल			1957
	2. श्रीजे०एच० बिन्दल		•	1957
	3. मैसर्स ई० ए० करीम	•	•	1941
	 श्री सुरेन्द्र कुमार सी० गुप्ता 	•	•	1976
	 सर्वश्री म्रार० टी० परवानी तथा डी० सी० 			
	शिघवानी	•		1976

Scheme for Freight Equalisation for Chemical Raw Material

4829 SHRI CHITTA BASU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government propose to work out a scheme of freight equalisation in respect of chemical raw materials emanating from Petrochemical complexes in order to boost other subsidiary industries; and
 - (b) if so, the salient features thereof?

THE MINISTER OF PETROLEUM, CMEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir.

(b) Does not arise.

Ten Crores Savings in Fertilizers

4830. SHRI K. LAKKAPPA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state whether India achieved Rs. 10 crores saving in fertilizers?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): The additional production of nitrogen and phosphate during 1976-77 as compared to the previous years resulted in a saving of foreign exchange of the order of Rs. 110 crores to the country.

Appointment of Specialists in Railway Hospitals

4831. SHRI JENA BAIRAGI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to appoint specialists in the Railway hospitals; and
- (b) if so, from which year the proposal is to be given effect to?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) There is no specialist cadre of doctors on the Railways. However, doctors possessing post-graduate qualifications in specialities are recruited and utilised for that speciality.

(b) Does not arise.

Collaboration of Borax Morarji Ltd. Bombay with a Foreign Firm

4832. SHRI HARI VISHNU KAMATH: Will the Minister of PETRO-LEUM AND CHEMICALS AND FER-TILIZERS be pleased to state:

- (a) whether Borax Morarji Limited of Bombay have collaboration with a foreign firm, if so, since when;
 - (b) the name of that firm;
- (c) the terms and conditions of collaboration; and
 - (d) the position today?